

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00016/2019
(in O.A. No.662/ 2018)

Jabalpur, this Monday, the 23rd day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Rahul Kumar Sainia Age about 33 years, S/o Shri Prem Prakash Sainia, Occupation: Student, R/o 40-A Janki Nagar Chuna Bhatti Bhopal (M.P.) PIN 462016
2. Sanjeev Kumar Manjhi S/o Shri Jagdish Manjhi Aged about 32 years, Occupation: Student R/o Rampur Road, Panchasa Line, Sabalgarh, Morena (M.P.) PIN 476001
3. Vijay Kumar Ingle S/o Shri Ratan Kumar Ingle, Aged about 32 years Occupation Student R/o 13 NX Ashish Nagar, Khandwa Road, Indore (M.P.) PIN 452020
4. Deepak, S/o Chottelal Aged about 27 years, Occupation Student R/o Village & Post Muharikala Tehsil Khaniya Dhana, Distt. Shivpuri (M.P.) PIN 473585
5. Vivek Gokhe S/o Shri Purushottam Gokhe Aged about 32 year Occupation Service R/o 42/2 Singar Talai, Near Janta School, Khandwa (M.P.) PIN 450001
6. Swapnil Umredkar S/o Shir Purshottam Umredkar, Aged about 27 years, Occupation Student R/o Ward No.16. Sudarshan Nagar, Sarangpur Rajgarh (M.P.) PIN 465697
7. Rameshwar Karmodia, s/o Shri Harinarayan Karmodia, Aged about 40 years, Occupation Ex-Service R/o Village Bhadakhedi Post Amlaha Distt. Sehore (M.P.) PIN 466113
8. Poonam Maskole D/o Shri Vasudeo Maskole Aged about 25 years, Occupation Student R/o Radio Colony, Quarter No.B-1 Chhatarpur (M.P.) PIN 471001 2 OA No.200/00662/2018

9. Nitesh Bakariya S/o Shri Gurubaksh Bakariya Aged about 26 years Occupation Student R/o Quarter No.8/55 MANIT Campur, Bhopal (M.P.) PIN 462003
10. Abhishek Kumar S/o Shri Param Lal Aged about 25 years, Occupation Student R/o H.No.68 Ward No.8, Indira Nagar, Panhai Kymore Distt. Katni (M.P.) PIN 483880
11. Laxman Das Ahirwar S/o Late Shri Amar Singh Ahirwar, Aged about 49 years, Occupation Ex Serviceman R/o Tulsi Nagar Colony, Ward NO.36 Deri Road Chhatarpur (M.P.) PIN 471001
12. Chand S/o Shri Jogiram Aged about 24 years, Occupation Student, R/o Village & Post Garhi Tehsil Hansi Distt. Hissar (Haryana) PIN 125033
13. Sunil S/o Shri Mangeram Aged about 32 years Occupation Student R/o Village & Post Grahi Tahsil Hansi Distt. Hissar (Haryana) PIN 125033
14. Sanjeev Kumar S/o Shri Satyawan Aged about 29 years Occupation Student R/o Village & Post Garhi Tehsil Hansi Distt. Hissar (Haryana) PIN 125033
15. Lakhan Singh Manjhi S/o Shri Ramsharan Aged about 29 years Occupation Student R/o Village Ladhedi Tameshwar Ward No.5 Tehsil Gird, Distt. Gwalior (M.P.) PIN 474002
16. Khushali Kewat S/o Shri Gopi Kewat Aged about 30 years Occupation Student R/o Village Ramsagar Khodan Post Murera Distt. Datia (M.P.) PIN 475686
17. Pawan Kumar Marskole S/o Shri Harishchandra Marskole Aged about 28 years Occupation Student R/o Village Kolhudheda Post Belgaon Tehsil Parasiya Distt. Chhindwara (M.P.) PIN 480557
18. Vikas, S/o Shri Mahender, Aged about 24 years Occupation Student, R/o Village & Post Garhi Tahsil Hansi Distt. Hissar (Haryana) PIN 125033
19. Amarjeet Paswan S/o Shri Vijay Paswan, Aged about 30 years, Occupation Agriculturist R/o Village Mobarakpur P.O.Andauli P.S. Bhadur Distt. Patna (Bihar) PIN 803213

20. Dalbir S/o Shri Baljeet Aged Bour 32 years Occupation Student
R/o Village & Post Garhi Tahsil Hansi Distt. Hissar (Haryana) PIN
125033

21. Preeti Mandle W/o Shri Deepak Kumar Jatav, Aged about 32
years Occupation Service R/o Plot No.15 Opposite Perfect Pottery
Gate Gwarighat Road, Jabalpur (M.P.) PIN 482008

22. Arvind Kumar S/o Chakrapan Aged about 30 years,
Occupation: Service R/o Village Jaganthpura Tehsil Godhad Bhind
(M.P.) PIN 477001 **-Petitioners**
(By Advocate-NONE)

V e r s u s

1. Sh. Ananta Narayan Nanda, Secretary, Ministry of
Communication and Information Tech. Department of Post, Dak
Bhawan Sansad Marg, New Delhi

2. Sh. Vineet Panday, Additional Director General (DE)
Department of Posts (DE Section) Dak Bhawan, Sansad Marg,
New Delhi 110001

3. Sh. Alok Sharma, Chief Post Master General M.P. Circle,
Bhopal Madhya Pradesh **- Respondents**
(By Advocate-Shri S.K.Mishra)

O R D E R (Oral)

By Navin Tandon, AM:-

Respondents have filed their reply.

2. Learned counsel for the respondents submits that the order of
the Tribunal dated 26.11.2018 has already been complied with.

3. Accordingly, the Contempt Petition is closed.

4. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member